

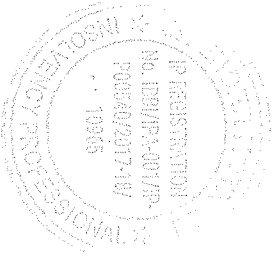
Annexure – 8

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 24/01/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari

Jitender Kothari
 Interim Resolution Professional of CIRP of
 RNP Marketing and Cargo Private Limited
 IP Regn. No. IBI/PA-001/PA-P00540/2017-2018/10965
 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023